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3.
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 6/2018 in CP(IB)/41/7/HDB/2017
NAME OF THE COMPANY	Deccan Chronical Holdings Ltd
NAME OF THE PETITIONER(S)	Canara Bank
NAME OF THE RESPONDENT(S)	Deccan Chronicle Holdings Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Nagender for Canara Bank	Advocate	9849167487	T. Nagender

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AS. Prashanth Dhira Dhira Associates (Ex-Mauger)	Advocate	9000157242	AS. Prashanth

ORDER

Heard Mr. T. Nagender Learned Counsel for the Petitioner and Mr.
A. S. Prashanth, Learned Counsel for the Respondent. Post the
Matter on 08.03.2018.


Member (Tech)


Member (Judl)